

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS

LOK SABHA
UNSTARRED QUESTION NO. 3551
ANSWERED ON 13/03/2026

PLASTIC PARKS SCHEME

3551 SHRI SANJAY HARIBHAU JADHAV:
 SHRI NARAYAN TATU RANE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of plastic parks and plastic manufacturers in the country, State/UT-wise;
- (b) whether any mechanism has been established to ensure that these parks do not pollute the surrounding areas;
- (c) if so, the details thereof; and
- (d) whether any incentives have been provided for plastic reprocessing in the said parks and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) : The Department of Chemicals and Petrochemicals implements the Scheme for Setting up of Plastic Parks to support the plastics processing industry by providing common infrastructure facilities and enabling a cluster-based development approach. Under the Scheme, the Department has approved 10 Plastic Parks in various States. The details of Plastic Parks approved under the Scheme and the number of manufacturers in these parks are as under:

S.No.	Name of Plastic Park	State	No. of Plots allotted	No. of Manufacturing Units
1	Tamot Plastic Park	Madhya Pradesh	33	10
2	Jagatsinghpur Plastic Park	Odisha	46	03
3	Tinsukia Plastic Park	Assam	84	26
4	Tiruvallur Plastic Park	TamilNadu	-	-
5	Deoghar Plastic Park	Jharkhand	-	-
6	Bilaua Plastic Park	Madhya Pradesh	05	-
7	Sitarganj Plastic Park	Uttarakhand	41	-
8	Raipur Plastic Park	Chhattisgarh	38	-
9	Ganjimutt Plastic Park	Karnataka	-	-
10	Gorakhpur Plastic Park	Uttar Pradesh	62	03

(b) and (c): Yes, Sir. Industrial units in Plastic Parks are required to obtain necessary environmental clearances and 'No Objection Certificates' from the concerned State Pollution Control Boards prior to commencement of operations and are required to comply with the environmental norms prescribed by the competent authorities.

Further, Plastic Parks are planned with environmental management infrastructure and eco-industrial features such as sewerage treatment plants (STPs), common effluent treatment plants (CETPs), plastic waste recycling facilities, solid and hazardous waste management systems and sanitation infrastructure. Adequate green belts and open spaces are also provided in the park layout to mitigate environmental impact and promote environmentally sustainable industrial development.

(d): Incentives for plastic processing and reprocessing units in Plastic Parks are primarily provided by the respective State Governments under their Industrial Policies. These incentives generally include capital subsidy on fixed capital investment, interest subsidy, reimbursement of State GST, exemption from electricity duty, power tariff subsidy, employment generation subsidy, reimbursement of stamp duty and land-related incentives.

In addition, under the Scheme for Setting up of Plastic Parks, the Government of India provides financial assistance for the creation of common infrastructure facilities such as processing facilities, waste management systems, testing facilities and other utilities in the parks, which also support plastic processing and recycling units by reducing their capital and operational costs.
